

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: M/s. Bhadresh Trading Corporation Ltd.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kumudini Paranjape	Purchasing company Secretary	 F 6667

ORDER

CP 31/131/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)